

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 118 OF 2016

AND

APPEAL NO. 151 OF 2016

Dated: 24th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

APPEAL NO. 118 OF 2016

**Welspun Renewable Energy Pvt. Ltd. ...Appellant(s)
Vs.
Tamilnadu Electricity Regulatory Commission ...Respondent(s)
& Anr.**

Counsel for the Appellant(s) : Mr. Nived Veerapaneni

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. S. Vallinayagam
Ms. Amali for R-2

APPEAL NO. 151 OF 2016

**National Solar Energy Federation of India ...Appellant(s)
Vs.
Tamilnadu Electricity Regulatory Commission ...Respondent(s)
& Anr.**

Counsel for the Appellant(s) : Mr. Aditya K. Singh
Mr. Karan Kapoor

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. G. Umapathy
Mr. S. Vallinayagam

Ms. Amali for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **26.11.2018.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

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